

Title : Issue regarding instruction given by MCI to discharge six students of SCB Medical College, Cuttack, Orissa.

*m01

SHRI B. MAHTAB (CUTTACK): Sir, through you, I would like to draw the attention of the House and the Minister concerned to the piquent situation, which has arisen in the matter of post-graduate paediatric students at the SCB Medical College, Cuttack, whose lives and career are now in jeopardy because of the lackadaisical attitude of the Medical Council of India.

Despite fulfilling all the requisites of MCI, the future of PG students has become uncertain. I had raised this issue during the last Session when MCI had asked to withdraw seats from the Medical College.

19.05 hrs. [Shri Varkala Radhakrishnan *in the Chair*]

SCB Medical College is the oldest college in the State and has adequate infrastructure, being a Government College. Orissa needs more paediatricians today. It is to bring down the infant mortality rate. To effectively tackle the anti-natal and neo-natal care, a large number of paediatricians are required. Post-graduate seats are only available to MBBS doctors who have served at least three years in the KVK Districts of Orissa. The meritorious students were selected after PG entrance examination. Students are in no way responsible nor should they be penalised. Their future has become uncertain today. I urge upon the Government to intervene in the matter.

I may mention here that MCI had commented on three deficiencies during its last inspection and all of them have been complied with by the Orissa Government with which the inspection team returned with satisfaction. Yet again, the MCI is instructing the authorities to throw out the students from the college without any rhyme or reason. Two inspection reports of 9-10th of November 2004 and 12-13th of May 2005 speak for volumes about the facilities available in the SCB Medical College. It is comparable to those of any leading PG Institute of the country. I again urge upon the government to intervene in the matter for the better future of those bright students in particular and Orissa's interest in general. Thank you.

MR. CHAIRMAN : Before I call the other hon. Members, I will be failing in my duty if I do not mention the situation that is now before me. There are about 30 hon. Members who have given notices. If each Member finish his speech within two minutes, we will be able to finish it within an hour. So, I request all of you to mention the important matter within two minutes so that all the hon. Members will get a chance.

Let me first call Shri Lonappan Nambadan.